

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1926  
ANSWERED ON:26.03.2012  
CONSERVATION OF BIO DIVERSITY  
Natrajan Meenakshi

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) Whether the Government proposes to constitute a regulatory body for the conservation of bio-diversity and its technology in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up bio-diversity parks in each State of the country;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) and (b) The Government of India has established National Biodiversity Authority (NBA) in 2003 under the Biological Diversity Act, 2002, to inter alia regulate access to biological resources of the country so as to ensure equitable sharing of benefits arising out of their use.

(c), (d) and (e) Under the Wildlife (Protection) Act, 1972, a total of 102 National Parks, 515 Wildlife Sanctuaries, 47 Conservation Reserves and 4 Community Reserves have been established to strengthen the natural habitats and to conserve wild flora and fauna. Some other important measures taken by the Government for conservation of biodiversity of the country include: survey and inventorisation of floral and faunal resources; assessment of forest cover to develop database for planning and monitoring; designation of Biosphere Reserves for conservation of representative ecosystems; conservation of ecologically fragile areas such as mangroves, wetlands and coral reefs; implementing species -oriented conservation programmes; and ex-situ conservation through setting up of Botanic Gardens, Zoos, Gene Banks etc.